

(b) if so, the details thereof and the reasons therefor; and

(c) whether any increase in sugar price will further exaggerate the problems of common man?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE):

(a) and (b) The prices of sugar in the domestic market depend upon a number of factors *viz.* cost of raw material, conversion cost, production, domestic demand and supply situation, market sentiments, international sugar prices, etc. The prices of sugar are currently stable in the domestic market.

(c) In view of the reply to parts (a) and (b) above, question does not arise.

Implementation of Food Security Scheme

1138. SHRI D.P. TRIPATHI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is feeling burden on its finance due to implementation of Food Security Scheme;

(b) if so, the details thereof; and

(c) the steps Government will take to provide food items to poor people at lower prices?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB DADARAO DANVE):

(a) and (b) No, Sir. Adequate allocation for food subsidy is provided in the budget of the Department of Food and Public Distribution to meet the difference between economic cost of foodgrains and their sales realization at Central Issue Prices. An allocation of Rs. 1,10,500 crore has been made during the current financial year for food subsidy.

(c) The Government has enacted the National Food Security Act, 2013 which entitles two-thirds of the population to receive foodgrains at highly subsidized prices *i.e.* Rs. 3/2/1 per kg. for rice/wheat/coarse grains.

Storage capacity created under PEG Scheme

1139. SHRI AMBETH RAJAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the details of storage capacity created by implementing Private Entrepreneur's Guarantee Scheme (PEG) since its inception, State-wise; and